IN THE NATIONAL COMPANY LAW TRIBUNAL <u>GUWAHATI BENCH</u>

CP No.04/97/GB/2017

Under section 97

In the matter of

Angshu Ranjan Chakraborty

Vs

Petitioner

Bochapathar Tea Estate (P)Ltd.

Respondents

Coram:

Hon'ble Mr.Justice P.K.Saikia, Member (Judicial)

ORDER

Date: 19.07.2017

Mr. S.Bharali and Ms.M.Goswami, learned Advocates are present on behalf of the petitioner, Mr. M.Das, learned counsel appears for the respondent No.2 while Mr. S.K.Baid, FCS, appears for the respondent No.3.

The learned counsel for the parties have submitted that exchange of pleadings are complete in the meantime and the case is ready for hearing.

In view of above, list the matter on 9.8.2017 for hearing.

Member (Judicial)

National Company Law Tribunal Guwahati Bench : Guwahati.